

(b) whether it is a fact that the average annual expenditure in Uttar Pradesh is lowest in the whole country ; and

(c) if so, the assistance proposed to be provided to the State Government to help improve this position ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) to (c) According to the Central Bureau of Health Intelligence, the All India average of Annual expenditure on health on every hundred persons in the year 1982-83 was Rs. 3285. The date for the year 1982-83 does not indicate that the average of annual expenditure in Uttar Pradesh is the lowest in the whole country.

2. The allocations under the Seventh Five Year Plan under the Central Sector and the State Sector have not yet been finalised. However, a general step-up of allocations under the Health Sector, consistent with the availability of resources, is envisaged.

Model Laws for Equal Distribution of Irrigation Potential

***158. SHRI MOOL CHAND DAGA :** Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether there is no effective law for equal utilisation and distribution of irrigation potential and only old landlords and big farmers are deriving benefits from irrigation projects and the poor and small farmers are deprived ;

(b) if so, whether Government have formulated any policy to improve the situation or have enacted certain model laws which should be followed by the State Governments ; and

(c) if no such policies or model laws have been formulated, the time by which it will be done ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) and (b) There is no law for equal distribution of irrigation potential of a project amongst the various categories of farmers in the command. However, legislation relating to irrigation as in force in various States

generally have enabling provisions for regulation and distribution of irrigation water. In order to ensure uniformity in the provisions relating to various aspects of irrigation, the Union Government had prepared a Model Irrigation Bill and commended it to the States in 1976 for enactment with suitable modifications to suit the local conditions.

(c) Does not arise.

[English]

Raising of Resources for Development of Railways

***159. PROF. NARAIN CHAND PARASHAR :** Will the Minister of RAILWAYS be pleased to state :

(a) whether the Railway Reforms Committee has made any recommendation for raising of resources, internally and externally, for financing the various Railway projects which are languishing for want of funds ;

(b) if so, the details, thereof and the Government's decisions thereon ; and

(c) if no decision has been taken so far, the likely date by which Government would take a decision ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) and (b) A Statement is given below.

(c) Does not arise.

Statement

Yes, Sir. The Railway Reforms Committee have made recommendations for raising of resources for Railways' investment needs.

Part XVIII of the Railway Reforms Committee's Report deals with the subject of Resource Mobilisation. In this Report, the Railway Reforms Committee have analysed the investment needs of Railways and have made recommendations for generating resources internally and externally.

The main recommendations regarding mobilisation of resources and the Government's decision on them are that ;